

(b) The matter is under examination in consultation with the various concerned authorities; at present no opinion can be expressed.

इंडियन आयल कारपोरेशन में अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिये आरक्षण

*604. श्री मान सिंह वर्मा : क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंडियन आयल कारपोरेशन में अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के संवैधानिक संरक्षण का कोई ध्यान नहीं रखा जाता है ;

(ख) क्या यह सच है कि इस कारपोरेशन में काम करने वाले कर्मचारियों की कुल संख्या की तुलना में अनुसूचित जातियों के व्यक्तियों का प्रतिशत नगण्य है ; और

(ग) क्या यह भी सच है कि अनुसूचित जातियों के व्यक्तियों ने 'इन्डेन गैस' के लाइसेंस के लिये जो प्रार्थनापत्र दिये थे वे सभी अस्वीकृत कर दिये गये और इस गैस के लिये लाइसेंस उन्हीं लोगों को दिये गये जो उसके लिये पर्याप्त पैसा खर्च कर सकते थे ?

RESERVATION FOR SCHEDULED CASTES AND SCHEDULED TRIBE:- IN THE I.O.C.

*604. SHRI MAN SINGH VARMA: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that no consideration is shown for the constitutional reservation for persons belonging to the Scheduled Castes and Scheduled Tribes in the Indian Oil Corporation;

(b) whether it is a fact that the percentage of persons belonging to the Scheduled Castes is negligible as compared to the total number of employees working in this Corporation; and

(c) whether it is also a fact that all the applications submitted by persons from Scheduled Castes for licences for "Indane Gas" were rejected and licences for the gas were

given to only those persons who could spend enough money therefor?]

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री डी० आर० चव्हाण) (क) और (ख) सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

(ग) जी, नहीं ।

[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) No, Sir.]

OUTSTANDING LOANS OF SHRI HARIDAS

MUNDRA AND HIS CONCERNS

*605. SHRI BANKA BEHARY DAS: Will the Minister of FINANCE be pleased to state:

(a) the extent of money which Shri Haridas Mundra and his concerns at present owe as loans to State Bank of India and to other Central Government financial institutions;

(b) whether these institutions have got any decree because of default in making payment according to loan agreements;

(c) if so, what steps have been taken so far to realise those loans; and

(d) if not, what steps are being taken for the realisation of those loans?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (d) Information as far as the banks and financial institutions can give is being collected and will be laid on the Table of the House.

MEBUTAT FACILITIES TO COMMON MAN

*606. SHRI S. D. MISRA: SHRI B. K. KAUL: SHRI NAWAL KISHORE: CHAUDHARY A. MOHAMMAD:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any consideration has been given by Government on the need to make medical facilities available to the common

man, as stressed on the 16th June, 1970 by a panel discussion participated in by Dr. D. Aiunul and others, for improving hospital administration;

(In ii so, what financial provisions are being made in this connection; and)

(c) whether the recommendations of the panel are being accepted fully or in part, and if so, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI E. K. SHAH): (a) and (b) Speakers at the panel discussion on the 16th June, 1970, as reported in the press, had expressed the need for medical aid to the people of the community. Government are all providing medical facilities to the common man, in keeping with available resources. Keeping this objective in view a provision of Rs. 73 crores in the State sector and Rs. 14.29 crores in the Central sector has been made for hospitals and dispensaries during the Fourth Five Year Plan. Further, for providing extensive medical care in rural areas a provision of Rs. 31.51 crores in the State sector and Rs. 43.98 crores in the Central sector, has been made for Primary Health Centres during the period of the Fourth Plan.

(c) The points made during the panel discussion were of a general nature. However, they are being examined with a view to consider their implementation.

ALLOTMENT OF LAND TO HOUSING SOCIETIES

•607. CHOUDHARY A. MOHAMMAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state names of housing societies in Delhi which have so far been allotted land in Delhi:

(b) the name, of the registered housing societies in Delhi which have not been allotted land so far:

(c) the time by when and the places where they are likely to be allotted land: and

(d) the details of the scheme regarding the development of the land allotted to the above societies?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI E. K. SHAH): (a) to (d) The required information is being collected and will be laid on the Table of the Sabha.

FOREIGN OIL COMPANY

•608. SHRI K. P. SUBRAMANIAMENON:

SHRI ARJUN ARORA:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state

(a) whether it is a fact that the foreign oil companies have closed down hundreds of retail depots in different parts of India:

(b) whether it is a fact that these companies have curtailed the production of fuel oil in their refineries;

(i) whether this move by the foreign companies has resulted in blocking the normal channels of distribution of petroleum products in different parts of the country and a shortage of fuel oil for industries; and

(d) the steps proposed to be taken by the Government of India to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) During the last 2 years between 1st January, 1968 to 30th June, 1970, the 3 foreign oil companies, i.e. Burmah Shell, Esso and Caltex, have reduced the size of their retail outlets network from 707 to 684, a total reduction of 17 outlets of their total number on 1-1-1968.

(b) Yes, Sir.

(i) The requirements of the industry in different parts of the country have been satisfactorily met by the Indian Oil Corporation taking over additional requirements, oil. The Indian Oil Corporation has substituted its retail outlets network during the period from 1127 outlets as on 1-1-1968 to about 2700 outlets as on an increase of 93.1% over its total outlets as on 1-1-68. The Indian Oil Corporation has taken over the fuel oil business given up by the foreign oil companies, out of the increased production available from the public sector refineries, supplemented by imports. The Government also taking measures to ensure that the production pattern of all the refineries in India (including those of the foreign oil companies) is suited to meet the requirements of the country, including those for fuel oil.

MONEY RECEIVED BY INDIANS FROM FOREIGN ORGANISATIONS

•609. SHRI MULKA GOVINDA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) the total amounts of donation received by Indian citizens and institutions from